

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 487/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES: M/s. Quest Fin-Cap Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

40	Chandakant Mhadhwar & Advocates Madan Gupta		
----	---	--	--

ORDER

CSP 487/230-232/NCLT/MB/MAH/2017

CSP 488/230-232/NCLT/MB/MAH/2017

Company petitions allowed vide separate orders.

sd/-

V. NALLASENAPATHY
Member (Technical)

sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)